

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-206/2013/6684/A

From:- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Suchandra Bhattacharjee,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati, the th 16 August, 2024.

Sub:- **Commuted leave.**

Ref:- Your letter No. FC.XII-2/2023/176/E dated 12.08.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **commuted leave for three days from 12.08.2024 to 14.08.2024** (sufficing 15.08.2024), subject to submission of her leave application in prescribed format as well as her Leave Admissibility Report from the O/o the Accountant General (A&E), Assam. Further, you are to hand over charge to the District and Sessions Judge, Dhubri, and in his absence, to the next senior most Judicial Officer available at the station.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-206/2013/6685-6687/A, dated , 16-08-24

Copy forwarded to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
2. The District and Sessions Judge, Dhubri.
- ✓ 3. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)